

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/348/ (IB)/2017
NAME OF THE PETITIONER(S) : GORANTLA GEOSYNTHETICS PVT LTD
NAME OF THE RESPONDENT(S) : TAMIL NADU INDUSTRIAL EXPLOSIVES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

T. Hemalatha.	Counsel for petitioner	T. Hemalatha.
M.A. Abdul Wahab for K.V. Subramanian Associates	Counsel for Respondent	M.A. Abdul Wahab

ORDER

Counsel representing both the parties are present. Counsel for respondent submitted that they are intending to settle the issue with the petitioner in relation to the claim made by the petitioner. Time enlarged at request for hearing submissions of both the counsel. Put up on 02.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)